

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0007268/2020	RUPESH SA @ BHURISHRABA SAHU VS STATE OF ODISHA	AJIT KUMAR ROUT VS	LAIKERA /243 /2020 () //
2	BLAPL/0007269/2020	SIBA NAHAK VS STATE OF ODISHA	SHALAKA DAS VS	POLASARA PS /123 /2017 () //
3	BLAPL/0007270/2020	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	SHALAKA DAS VS	POLASARA PS /62 /2017 () //
4	BLAPL/0007271/2020	TAPU @ PRASANTA KUMAR DAS @ DASH VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAMBHA (KHALLIKOTE) /34 /2018 () //
5	BLAPL/0007272/2020	DEBARAJ JENA @MUNA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KHANDAGIRI P.S. /405 /2020 () //
6	BLAPL/0007273/2020	MUBBARAK ANSARI VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	MOHANA /124 /2020 () //
7	BLAPL/0007274/2020	RAGHUNATH MALLIK VS STATE OF ODISHA	H.C.SAHOO VS	JAJPUR SADAR /124 /2020 () //
8	BLAPL/0007275/2020	KALIA SWAIN @ GOPINATH SWAIN @ GOPAL SWAIN VS STATE OF ODISHA	DEBPAK SWAIN VS	KENDRAPARA /49 /2018 () //
9	BLAPL/0007276/2020	TRINATH PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /136 /2013 () //
10	BLAPL/0007277/2020	SUKANTA PARICHHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /100 /2020 () //
11	BLAPL/0007278/2020	NAKULA NAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	AMBADOLA /61 /2019 () //

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0007279/2020	PRINCE MINZ @ PRABHU @ KALIA @ BIJAY KISHOR A RANJAN DAS VS STATE OF ODISHA	VS	BRAHMANITARANG /225 /2019 () //
13	BLAPL/0007280/2020	GOPINATH MOHANTY @ GOPI @ BABU @ BASIDHARTHA DAS VS STATE OF ODISHA	VS	DHAMNAGAR /126 /2018 () //
14	BLAPL/0007281/2020	KABIRAJ KHARSEL VS STATE OF ODISHA	A.K.SAHOO VS	NAWAPARA /88 /2020 () //
15	BLAPL/0007282/2020	TUSARKANTA ROUT @ SANIA VS STATE OF ODISHA	ARIJEET MISHRA VS	INFOCITY PS /75 /2017 () //
16	BLAPL/0007283/2020	JAYRAM NAYAK VS STATE OF ODISHA	SANJIB MOHANTY VS	RAIRAKHOL /169 /2017 () //
17	BLAPL/0007284/2020	SIBA @ SADASHIB SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /299 /2020 () //
18	BLAPL/0007285/2020	NIRAKARA BEHERA VS STATE OF ODISHA	JAGANNATH BHUYAN VS	GOCHHAPADA /54 /2020 () //
19	BLAPL/0007286/2020	GANIA @ GANEWAR KHUNTIA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHENKANAL TOWN /297 /2020 () //
20	BLAPL/0007287/2020	BISWAJIT PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KAMARDA /65 /2020 () //
21	BLAPL/0007288/2020	NARI @ NARENDRA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	CHHENDIPADA /339 /2020 () //
22	BLAPL/0007289/2020	GUDU @ DEBASIS SAHU VS STATE OF ODISHA	B.B.MOHANTY VS	/ /0 () //
23	BLAPL/0007290/2020	TAPU @ TAPAN @ PRAKASH @ PRASANT DAS VS	SHAKESH KUMAR MALLICK VS	BADACHANA /258 /2006

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0007291/2020	GUDU @ DEBASIS SAHU	B.B.MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0007292/2020	SUKADEB HANTAL	PRASANTA KUMAR NANDA	MATHILI /129 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007293/2020	GHASIRAM KHARA	PRASANTA KUMAR NANDA	MATHILI /119 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007294/2020	SAJAN KHAN	AMULYA RATNA PANDA	LALBAG /22 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007295/2020	MURALI PARIDA	P.K.MAHARAJ	RANPUR /207 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0007296/2020	PRASANTA NATH @ PRASANTA KUMAR NATH @ PRASANTA KUMAR DASH	PRASANTA KUMAR DASH	PURUNABAZAR /171 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0007297/2020	BESHAJ KU. NAYAK @ SIMA @ SIMANCHAL	MOHANA MAYA SAHOO	MARINE PS AT ARJIPALLI /26 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0007298/2020	SAMIR NAG @ SANA	J.N.PANDA	BHAWANIPATNA SADAR /183 /2016
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0007299/2020	GURUDHANHARIJAN @ BIBHAR	J.N.PANDA	BISSAMCUTTACK /72 /2018
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0007300/2020	PRAKASH PRADHAN	SURYA NARAYAN MISHRA	PURI SADAR /119 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0007301/2020	DHADIA @ AMIYA BHOL	GOPINATH PANDA	CHAULIAGANJA /262 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
35	BLAPL/0007302/2020	STATE OF ODISHA JYOTI @ JYOTISH NAIK @ JYOTISH KUMAR NAIK VS	SAROKT VS	// BARKOTE /246 /2016 ()
36	BLAPL/0007303/2020	STATE OF ODISHA BABLU @ SATYABRATA SWAIN VS	MANORANJAN MISHRA VS	// JAGATSINGPUR /281 /2018 ()
37	BLAPL/0007304/2020	STATE OF ODISHA NARAYAN BEHERA @ NARAN VS	AMIT KUMAR NATH VS	// ANGUL TOWN /1071 /2020 ()
38	BLAPL/0007305/2020	STATE OF ODISHA MINA PUJARI VS	TUKUNA MISHRA VS	// BORIGUMMA /40 /2020 ()
39	BLAPL/0007306/2020	STATE OF ODISHA SIMANCHAL GOUDA VS	SAROJ KUMAR PADHY VS	// K.NUAGOAN /53 /2020 ()
40	CMAPL/0000237/2020	STATE OF ODISHA BASANTI BISWAL VS	ADV VS	// // ()
41	CMP/0000549/2020	ODISHA STATE ROAD TRANSPORT CORPORATION,BBSR GOLAPI BEHERA VS	BHABANI SHANKAR DAS VS	// // ()
42	CMP/0000550/2020	STATE OF ODISHA PURNA CHANDRA SAHOO VS	AMIT PRASAD BOSE VS	// // ()
43	CMP/0000551/2020	COMMISSIONER BBSR,MUNICIPAL CORPORATION BIJAY KUMAR SAHOO VS	SUSANTA KUMAR DASH VS	// // ()
44	CMP/0000552/2020	BABULI DAS DINDAYAL SINDHI @ DINDAYAL NARAYAN BEHERA VS	BIDESWARANAN BEHERA VS	// // ()
45	CMP/0000553/2020	PURUSOTTAM SAHU RAM CHANDRA NAYAK VS	SANJIB MOHANTY VS	// // ()
		SARAT NARAYAN KAR		//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
46	CMP/0000554/2020	GANGADHAR DEHURY VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
47	CMP/0000555/2020	AMARENDRA KHATUA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
48	CMP/0000556/2020	CHANI BIBI @ CHANDRAMANI RAY VS RABINDRANATH SINGH	NIRANJAN PRASAD PATRA VS	// 0 //
49	CONTC/0004329/2020	DILIP KUMAR PASAYAT VS MADHUSUDAN PADHI	ADV VS	// 0 //
50	CONTC/0004330/2020	BALAKRUSHNA NAYAK VS MADHUSUDAN PADHI	ADV VS	// 0 //
51	CONTC/0004331/2020	BIJAYA KISHORE KANDI VS MADHUSUDAN PADHI	ADV VS	// 0 //
52	CONTC/0004332/2020	SUVENDRA KUMAR DASH VS BHASKAR SARMA	ADV VS	// 0 //
53	CONTC/0004333/2020	RAMESH CH.NAYAK VS ASWINI MISHRA	ADV VS	// 0 //
54	CONTC/0004334/2020	PARAMANANDA MOHAPATRA VS D.K.SINGH	ADV VS	// 0 //
55	CONTC/0004335/2020	PRABHAT MISHRA VS REGHU. G	ADV VS	// 0 //
56	CONTC/0004336/2020	DAMODAR JENA VS ASHOK K.K.MEENA	ADV VS	// 0 //
57	CONTC/0004337/2020	CHANDRAMANI BANCHHOR @ CHANDRAMANI	ADV BONG	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		BISHNUPADA SETHI		//
58	CONTC/0004338/2020	CHANDRAMANI BANCHHOR @ CHANDRAMANI	ADWABONG	//
		VS	VS	0
		BISHNUPADA SETHI		//
59	CONTC/0004339/2020	PURNA CHANDRA RAJ	RAMESH SAHOO	//
		VS	VS	0
		HARISH CHANDRA JENA		//
60	CONTC/0004340/2020	PRAMILA NAYAK	ADV	//
		VS	VS	0
		VIJAY AMRUTA KULANGE		//
61	CONTC/0004341/2020	JHILLYRANI ROUT	ADV	//
		VS	VS	0
		U.K.CHAKMA		//
62	CONTC/0004342/2020	PRATIMARANI DAS	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
63	CONTC/0004343/2020	RASHMI RANJAN MOHAPATRA	ADV	//
		VS	VS	0
		BIRANCHI NARAYAN MOHANTY		//
64	CONTC/0004344/2020	GOURAHARI KUNDA	ADV	//
		VS	VS	0
		SUDARSHAN SETHI		//
65	CONTC/0004345/2020	GOPABANDHU SAHOO	L.BHUYAN	//
		VS	VS	0
		ASISH THAKERA		//
66	CONTC/0004346/2020	BABAJI NATH	L.BHUYAN	//
		VS	VS	0
		BABUL PEREI		//
67	CONTC/0004347/2020	UDAYANATH SAHOO	ADV	//
		VS	VS	0
		SUSAMARANI MISHRA		//
68	CONTC/0004348/2020	UDAYANATH SAHOO	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	CONTC/0004349/2020	ROSALIN SENAPATI NIKUNJA BIHARI MAHARANA VS	DIPTI RANJAN BHOKTA VS	// // 0
70	CONTC/0004350/2020	SHINDE DATTATRAYA BHAU SAHEB KALPANA PRADHAN VS	ADV VS	// // 0
71	CONTC/0004351/2020	SANATA MOHANTY PRADYUMNA KUUMAR MOHANTY VS	ADV VS	// // 0
72	CONTC/0004352/2020	MADHUSUDAN PADHI BUDUNATH NAG VS	ADV VS	// // 0
73	CONTC/0004353/2020	ASWINI SAHOO BIPIN BIHARI MOHANTY VS	ADV VS	// // 0
74	CONTC/0004354/2020	RAJENDRA KUMAR ACHARYA PRAKASH CHANDRA SAHOO VS	ADV VS	// // 0
75	CONTC/0004355/2020	SATYABRATA SAHOO MALLI BEWA@MALLI VS	ADV VS	// // 0
76	CONTC/0004356/2020	SATYABRATA SAHOO SUKANTA CHANDRA CHOUDHURY VS	ADV VS	// // 0
77	CONTC/0004357/2020	SATYABRATA SAHOO SARAT CHANDRA BASANTARAY VS	ADV VS	// // 0
78	CONTC/0004358/2020	SATYABRATA SAHOO MARKAND DASH VS	ADV VS	// // 0
79	CONTC/0004359/2020	SATYABRATA SAHOO NILADRI BIHARI SUBUDHI VS	ADV VS	// // 0
		SATYABRATA SAHOO		//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	CONTC/0004360/2020	GOPINATH MISHRA VS SATYABRATA SAHOO	ADV VS	// 0 //
81	CONTC/0004361/2020	BASANTA KUMAR GIRI VS SATYABRATA SAHOO	ADV VS	// 0 //
82	CONTC/0004362/2020	GANESH CHANDRA ROUT VS CHITHRA ARUMUGAM	ADV VS	// 0 //
83	CONTC/0004363/2020	PRANA KRISHNA BEHERA VS SATYABRATA SAHOO	ADV VS	// 0 //
84	CONTC/0004364/2020	PARAMESWAR NAYAK VS SATYABRATA SAHOO	ADV VS	// 0 //
85	CONTC/0004365/2020	SWAPNESWAR SAMAL VS SATYABRATA SAHOO	ADV VS	// 0 //
86	CONTC/0004366/2020	RAMAKRUSHNA PATRA VS DR.UMASANKAR MISHRA	ADV VS	// 0 //
87	CONTC/0004367/2020	SK.MD.ZAKARIA VS SATYABRATA SAHOO	ADV VS	// 0 //
88	CONTC/0004368/2020	BIDYADHAR PADHI VS SATYABRATA SAHOO	ADV VS	// 0 //
89	CONTC/0004369/2020	CHIRANJIBI PRADHAN VS DR.UMASANKAR MISHRA	ADV VS	// 0 //
90	CONTC/0004370/2020	SARAT KUMAR NAIK VS COMMISSIONER-CUM-SECRETARY TO GOVT	ADV VS	// 0 //
91	CONTC/0004371/2020	JUDHISTHIR PRADHAN	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		COMMISSIONER-CUM-SECRETARY TO GOVT		//
92	CONTC/0004372/2020	AHLAYA PARIDA	ADV	//
		VS	VS	()
		ARUN BOTHRA		//
93	CRLA/0000522/2020	AMAR BEHERA	CHANDRA MADHAB SINGH	LINGARAJ P.S. /63 /2020
		VS	VS	()
		STATE OF ODISHA		//
94	CRLA/0000523/2020	PAWAN KUMAR AGARWALLA	SANJEEV UDGATA	ANGUL TOWN /103 /2017
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMC/0001435/2020	TULU @ TILU DALEI	SHIBANI SHANKAR PRADHAN	KHALLIKOTE /193 /2013
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMC/0001436/2020	KUNU BEHERA	BYOMAKESH TRIPATHY	REAMAL /26 /2018
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMC/0001437/2020	BHAGABAT PAIKA	B.S.DASPARIDA	GARBANDHA /18 /2020
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMC/0001438/2020	PULAK MOHANTY	GOPAL KRUSHNA MOHANTY	AIR FIELD P.S. /160 /2020
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMC/0001439/2020	BHANJA GOUDA	KURESH PRASAD DASH	BHANJANAGAR /65 /2020
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMC/0001440/2020	RAKESH MALLIK@ NALU	B.RATH	BARI /36 /2019
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMC/0001441/2020	MANOJ SAGARIA	SURYAKANTA DWIBEDI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMC/0001442/2020	SANJAY NAYAK	SAILABALA JENA	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	CRLMP/0001197/2020	STATE OF ODISHA BIJENDRANATH DAS VS	BIRAJA PRASANNA SATAPATHY VS	// / /0 ()
104	CRLMP/0001198/2020	STATE OF ODISHA RAJESH KUMAR DORA VS	ARJUNA CHARANA BEHERA VS	// SAMBALPUR SADAR /13 /2018 ()
105	CRLMP/0001199/2020	STATE OF ODISHA SUBASH PADHAN VS	SUSANTA KUMAR ROUT VS	// / /0 ()
106	CRLMP/0001200/2020	STATE OF ODISHA SUMANTA KUMAR MAHANTA VS	NIRANJAN MAHARANA VS	// TELKOI /62 /2020 ()
107	CRLMP/0001201/2020	STATE OF ODISHA NABIN KISHORE PRADHAN VS	NIRANJAN MAHARANA VS	// KEONJHAR SADAR /217 /2020 ()
108	CRLMP/0001202/2020	STATE OF ODISHA KAPPA KESHAB VS	PRASANTA KUMAR PANDA VS	// JARADA /175 /2020 ()
109	CRLMP/0001203/2020	STATE DOLAMANI BEHERA VS	A.K.SAHOO VS	// / /0 ()
110	CRLMP/0001204/2020	STATE OF ODISHA MAMATA BISWAL VS	SHUBHENDU KUMAR PARIDA VS	// / /0 ()
111	CRLMP/0001205/2020	STATE OF ODISHA SANGHAMITRA BISWAL VS	SITIKANT MISHRA VS	// / /0 ()
112	CRLMP/0001206/2020	STATE OF ODISHA FIROZ MOHAMMAD @ BABA VS	AJAYA KUMAR MOHARANA VS	// LALBAG /259 /2019 ()
113	CRLMP/0001207/2020	STATE OF ODISHA PRATIMA PANY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
114	CRLMP/0001208/2020	PULAK PRASHAN SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
115	CRLMP/0001209/2020	NABAGHAN SWAIN VS STATE OF ODISHA	DEEPAK KU. PANDA VS	BRAHMAGIRI /189 /2015 0 //
116	CRLREV/0000402/2020	M.D.JAFAR @ MOHAMMED JAFAR @ BUDU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JEYPORE SADAR /72 /2019 0 //
117	CRLREV/0000403/2020	HEMANTA BANCHHOR @ RINKU VS STATE OF ODISHA	DHIRENDRA KU. MOHAPATRA VS	SUNDARGARH SADAR /20 /2020 0 //
118	CRLREV/0000404/2020	BIREN PRASAD NAYAK VS STATE OF ODISHA	PRASANTA KU. SAHOO VS	KUNDRA /105 /2019 0 //
119	FAO/0000673/2020	MANAGING CMMITTEE OF HATIRAM GURU VS STATE OF ODISHA	DDR.GEMINDAR PANGRATH VS	// 0 //
120	FAO/0000674/2020	STATE OF ODISHA VS MANASEE JENA	ADDL.GOV'T ADVOCATE VS	// 0 //
121	MACA/0000688/2020	NIHAR RANJAN SWAIN VS PRAMOD KUMAR MOHAPATRA	KARUNAKAR DAS VS	// 0 //
122	MACA/0000689/2020	JATINDRA@JACHINDRA MOHAPATRA VS ANANTA KISHORE SAHU	KARUNAKAR DAS VS	// 0 //
123	MACA/0000690/2020	M/S UNITED INDIA INSURANCE CO.LTD. VS TUKUNI BISWAL	SOMNATH ROY VS	// 0 //
124	MACA/0000691/2020	SABITRI BARAL VS THE DIVISIONAL MANAGER,M/S NATIONAL INSURANCE CO.LTD	LAKSMIDHAR KABI VS	// 0 //
125	MATA/0000097/2020	DEBASIS MOHAPATRA	R.C.SWAIN	//

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
126	RVWPET/0000305/2020	SMITA SWAIN @ MOHAPATRA BAMADEV GRAHACHARYA	BIJAYA KUMAR PARIDA	//
		VS	VS	0
127	WA/0000601/2020	SULOCHANA BAL SANTOSH KUMAR MISHRA	D.R.RATH	//
		VS	VS	0
128	WP(C)/0026925/2020	STATE OF ODISHA JHANSI @ JHANASI PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
129	WP(C)/0026926/2020	STATE OF ODISHA DAMAYANTI NIAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
130	WP(C)/0026927/2020	STATE OF ODISHA BHAMADEI HANS @ BHAMA HANS	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
131	WP(C)/0026928/2020	STATE OF ODISHA KHIRA PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
132	WP(C)/0026929/2020	STATE OF ODISHA MITHILA KAIBARTA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
133	WP(C)/0026930/2020	STATE OF ODISHA JASOBANTA THELA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
134	WP(C)/0026931/2020	STATE OF ODISHA PARSURAM PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
135	WP(C)/0026932/2020	STATE OF ODISHA TIRTHA TAMBA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
136	WP(C)/0026933/2020	STATE OF ODISHA RAMESH PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	WP(C)/0026934/2020	STATE OF ODISHA PARSURAM PATEL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
138	WP(C)/0026935/2020	STATE OF ODISHA JHASKETAN PATEL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
139	WP(C)/0026936/2020	STATE OF ODISHA NAMITA NIAL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
140	WP(C)/0026937/2020	STATE OF ODISHA PREMASILA PATEL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
141	WP(C)/0026938/2020	STATE OF ODISHA CHAKRADHAR PATEL @ CHAKRA PATEL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
142	WP(C)/0026939/2020	STATE OF ODISHA GAJANAN PATEL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
143	WP(C)/0026940/2020	STATE OF ODISHA GOSEIN PATEL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
144	WP(C)/0026941/2020	STATE OF ODISHA GUPTA PATEL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
145	WP(C)/0026942/2020	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	KISHORE KUMAR MISHRA VS	// // 0
146	WP(C)/0026943/2020	THE STATE OF ODISHA PURNA CHANDRA PANGI VS	TRILOCHAN NANDA VS	// // 0
147	WP(C)/0026944/2020	UNION OF INDIA RAMA CHADNRA DAS VS STATE OF ODISHA	S.K.SAMAL VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0026945/2020	TARINI PRASAD BOITEI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
149	WP(C)/0026946/2020	SATYANARAYAN SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
150	WP(C)/0026947/2020	BIBEKANANDA SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
151	WP(C)/0026948/2020	SUDHANSU SEKHAR BARAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
152	WP(C)/0026949/2020	MANOJA KUMAR KHUNTIA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
153	WP(C)/0026950/2020	BIPLAB KUMAR PRATAP VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
154	WP(C)/0026951/2020	SOURAV MALLICK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
155	WP(C)/0026952/2020	PRASANTA KUMAR SATAPATHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
156	WP(C)/0026953/2020	SEKHAR KUMAR GHADEI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
157	WP(C)/0026954/2020	SANDHYARANI NAYAK VS STATE OF ODISHA	S.D.ROUTRAY VS	// 0 //
158	WP(C)/0026955/2020	RAKESH KUMAR MOHANTY VS CHIEF GENERAL MANAGER STATE BANK OF INDIA BBSR	DEEPAK KUMAR MOHAPATRA VS	// 0 //
159	WP(C)/0026956/2020	MANDAR MALLIK	BIRAJA PRASANNA SATAPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0026957/2020	MANI CHARANA SATAPATHY	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0026958/2020	RABINARAYAN PATI	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0026959/2020	M/S.NAYAK ASSOCIATE	SATYA RANJAN MULIA	//
		VS	VS	0
		THE COLLECTOR AND D.M. CUM CEO SDC MAYURBHANJ		//
163	WP(C)/0026960/2020	BHAGIRATHI ROUT	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0026961/2020	GADADHAR DHAL	MANOJ KUMAR PANDA	//
		VS	VS	0
		NESCO UTILITY CORPORATE OFFICE AT JANUGANJ		//
165	WP(C)/0026962/2020	SHAIKH AFJAL	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0026963/2020	GANDARAM SAGARIA	RANJAN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0026964/2020	MADANABATI DAL	RANJAN KU. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0026965/2020	BHUBANESWAR MAJHI	RANJAN KU. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0026966/2020	PREMANANDA MAHAKUDA	KISHORE KUMAR MISHRA	//
		VS	VS	0
		THE STATE OF ODISHA		//
170	WP(C)/0026967/2020	PRASANT KUMAR SAHOO	KISHORE KUMAR MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0026968/2020	THE STATE OF ODISHA PRASADI NAIK VS	S.P.NATH VS	// // 0
172	WP(C)/0026969/2020	STATE OF ODISHA RADHASHYAM PARIDA VS	N.SAHANI VS	// // 0
173	WP(C)/0026970/2020	STATE OF ODISHA ASHOK KUMAR PATTANAIAK VS	DEEPAK KUMAR MOHAPATRA VS	// // 0
174	WP(C)/0026971/2020	STATE OF ODISHA UMESH CH.SARAN VS	DEEPAK KUMAR MOHAPATRA VS	// // 0
175	WP(C)/0026972/2020	STATE OF ODISHA GAGAN BEHARI SATAPATHY VS	DEEPAK KUMAR MOHAPATRA VS	// // 0
176	WP(C)/0026973/2020	STATE OF ODISHA M/S.KJS AHLUWALIA, SOLE PROPRIETORSHIP VS	SHRIMIR KU.ROUTRAY VS	// // 0
177	WP(C)/0026974/2020	STATE OF ODISHA PATANJALI TRIPATHY VS	SAROJ KUMAR JEE VS	// // 0
178	WP(C)/0026975/2020	STATE OF ODISHA UDAYA KUMAR SAHU VS	S.K.PADHI VS	// // 0
179	WP(C)/0026976/2020	STATE OF ODISHA M/S.BHAGABATI JHATKSINGH SECURITY AGENCY VS	ANUMIDANANDA NAYAK VS	// // 0
180	WP(C)/0026977/2020	UNION OF INDIA DHIRENDRA PANDA VS	NIRMAL RANJAN ROUTRAY VS	// // 0
181	WP(C)/0026978/2020	UNION OF INDIA BIKASH KUMAR PRADHAN VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0026979/2020	MANORAMA KAPARDAR VS EXECUTIVE ENGINEER NATIONAL HIGHWAYS DIVISION DEOGARH	BIRAJA PRASANNA SATAPATHY VS	// 0 //
183	WP(C)/0026980/2020	MAYADHAR BEHERA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
184	WP(C)/0026981/2020	BIDESHI CHARAN MAJHI VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
185	WP(C)/0026982/2020	BADRI NARAYAN PARIDA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
186	WP(C)/0026983/2020	MAMATA ROUT VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
187	WP(C)/0026984/2020	UMAKANTA BEHERA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
188	WP(C)/0026985/2020	SHREEPADA PANDA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
189	WP(C)/0026986/2020	SANTOSH KUMAR SANKHUA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
190	WP(C)/0026987/2020	SANTANU KUMAR SANKHUA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
191	WP(C)/0026988/2020	SANJAYA KUMAR DUTTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
192	WP(C)/0026989/2020	RANJAN KUMAR JENA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
193	WP(C)/0026990/2020	RABINDRA KUMAR MUDULI	B.N.PARIDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0026991/2020	PRAFULLA CHANDRA SAHOO	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0026992/2020	PRADEEP KUMAR MISHRA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0026993/2020	NRUSINGHA CHARAN PARIDA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0026994/2020	RAMESH CHANDRA JENA	R.ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0026995/2020	RENU MOHAPATRA	NIRMAL RANJAN ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0026996/2020	M/S.UTKAL ICE FACTORY	R.C.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0026997/2020	SUMITA DAS	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0026998/2020	RANJIT NAYAK	ASUTOSH SAHOO	//
		VS	VS	0
		THE ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY		//
202	WP(C)/0026999/2020	CHITTARANJAN MOHANTY	BISWA PRAKASH DHAL	//
		VS	VS	0
		THE TAHASILDAR TANGI CHOUDWAR		//
203	WP(C)/0027000/2020	THE MANAGEMENT, M/S.KOUSTUV GROUP OF INSTITUTIONS (MCA)	DINKAR PRASAD (MCA)	//
		VS	VS	0
		UNION OF INDIA		//
204	WP(C)/0027001/2020	M/S.PATI POWER CONSTRUCTION	SISIR DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0027002/2020	STATE OF ODISHA AMITABALA DAS VS	SANJIB MOHANTY VS	// // 0
206	WP(C)/0027003/2020	STATE OF ODISHA GANGADHAR SAHOO VS	SANJIB MOHANTY VS	// // 0
207	WP(C)/0027004/2020	STATE OF ODISHA SUDAM SAHOO VS	SUKANTA KU. MISHRA VS	// // 0
208	WP(C)/0027005/2020	STATE OF ODISHA MANA ORAM VS	PRASANTA KUMAR SATAPATHY VS	// // 0
209	WP(C)/0027006/2020	STATE OF ODISHA BABULI SAHOO @ BABULA SAHOO VS	P.R.MISHRA VS	// // 0
210	WP(C)/0027007/2020	STATE OF ODISHA HAREKRUSHNA ROUT VS	LAKSMIDHAR KABI VS	// // 0
211	WP(C)/0027008/2020	STATE OF ODISHA MANJAN KUMAR SAGARIA VS	RABINARAYAN NAYAK VS	// // 0
212	WP(C)/0027009/2020	GOVERNMENT OF ODISHA NABAKISHORE NAIK VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
213	WP(C)/0027010/2020	STATE OF ODISHA A.NAGAMANI VS	SATYABRATA SUTAR VS	// // 0
214	WP(C)/0027011/2020	THE REGIONAL MANAGER, CENTRAL BANK OF INDIA NIBEDITA MOHORIYA VS	SIDHESWAR MOHANTY VS	// // 0
215	WP(C)/0027012/2020	STATE OF ODISHA NIRANJAN KUMAR NAYAK VS	BASUDEV PUJARI VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0027013/2020	KAILASH CHANDRA NAIK VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0 //
217	WP(C)/0027014/2020	PRAHALLAD DAS VS STATE OF ORISSA	GOPINATH SETHI VS	// 0 //
218	WP(C)/0027015/2020	GOLAK SAHOO VS STATE OF ODISHA	KSHIROD K.ROUT VS	// 0 //
219	WP(C)/0027016/2020	M/S. MMTCLTD. VS PRINCIPAL COMMISSIONER, GST CENTRAL EXCISE, BBSR	SANJIT MOHANTY VS	// 0 //
220	WP(C)/0027017/2020	SIMANCHALA TRIPATHY VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
221	WP(C)/0027018/2020	JOGENDRA DEBATA VS STATE OF ODISHA	SAMIR KUMAR BEHERA VS	// 0 //
222	WP(C)/0027019/2020	SAUDAMINI MISHRA VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
223	WP(C)/0027020/2020	BISWAMBAR RATH VS STATE OF ODISHA	SAMIR KUMAR BEHERA VS	// 0 //
224	WP(C)/0027021/2020	M/S. MMTCLTD. VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	SANJIT MOHANTY VS	// 0 //
225	WP(C)/0027022/2020	BENUPANI MISHRA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
226	WP(C)/0027023/2020	M/S. MMTCLTD. VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	SANJIT MOHANTY VS	// 0 //
227	WP(C)/0027024/2020	RANJAN KUMAR MOHAPATRA	SAROJ KUMAR JEE	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0027025/2020	GOURI SHANKAR GIRI	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0027026/2020	MADHUMITA MISHRA	BUDHADEV ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0027027/2020	M/S. MMTCLTD.	SANJIT MOHANTY	//
		VS	VS	0
		PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR		//
231	WP(C)/0027028/2020	SULOCHANA MISHRA	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0027029/2020	M/S. MMTCLTD.	SANJIT MOHANTY	//
		VS	VS	0
		PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR		//
233	WP(C)/0027030/2020	GAJENDRA BEHERA	RANJAN KUMAR BEHERA	//
		VS	VS	0
		THE TAHASILDAR, KUJANG		//
234	WP(C)/0027031/2020	PRAFULLA KUMAR MISHRA	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0027032/2020	M/S. YATRI BHOJAN PRIVATE LIMITED	BIBHU PRASAD DAS	//
		VS	VS	0
		ALL INDIA INSTITUTE OF MEDICAL SCIENCES		//
236	WP(C)/0027033/2020	GELHI KHATEI	P.K.RATH I	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0027034/2020	SUBHASHMITA MISHRA	PRAKASH CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0027035/2020	ASHOK KUMAR PANDA	PRAKASH CHOUDHURY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0027036/2020	STATE OF ODISHA ANUDRAM PATEL VS	A.K.SAHOO VS	// // 0
240	WP(C)/0027037/2020	STATE OF ORISSA KALLOLINI MALLICK @ ROUT VS	PRAKASH CHOUDHURY VS	// // 0
241	WP(C)/0027038/2020	STATE OF ODISHA SANJUKTA DAS VS	PRAKASH CHOUDHURY VS	// // 0
242	WP(C)/0027039/2020	STATE OF ODISHA MAHENDRA NATH NAYAK VS	PRAKASH CHOUDHURY VS	// // 0
243	WP(C)/0027040/2020	STATE OF ODISHA RAJALAXMI ROUTARAY VS	G.P.PATNAIK VS	// // 0
244	WP(C)/0027041/2020	STATE OF ODISHA KSHETRA MOHAN CHATTAR VS	PRAKASH CHOUDHURY VS	// // 0
245	WP(C)/0027042/2020	STATE OF ODISHA SNEHALATA CHOL VS	PRAKASH CHOUDHURY VS	// // 0
246	WP(C)/0027043/2020	STATE OF ODISHA ATULYA KUMAR SAHOO VS	PRAKASH CHOUDHURY VS	// // 0
247	WP(C)/0027044/2020	STATE OF ODISHA DEBENDRA KUMAR SATPATHY VS	BINAYAK PR.MOHANTY VS	// // 0
248	WP(C)/0027045/2020	PROJECT DIRECTOR, NH 203 SARAT KUMAR PARIDA VS	GURU PRASAD PATNAIK VS	// // 0
249	WP(C)/0027046/2020	STATE OF ORISSA GEETA PADHI VS	S.K.NAYAK VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0027047/2020	DEBENDRA KUMAR SATPATHY VS PROJECT DIRECTOR, NH 203	BINAYAK PR.MOHANTY VS	// 0 //
251	WP(C)/0027048/2020	GOUTAM MISHRA VS STATE OF ODISHA	S.K.NAYAK VS	// 0 //
252	WP(C)/0027049/2020	ASWINI KUMAR BEBARTA VS GOVT.OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
253	WP(C)/0027050/2020	MINATI KUMARI MALL VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
254	WP(C)/0027051/2020	SUPRAVA BARIK VS STATE OF ORISSA	SUSHANTA KUMAR PRADHAN VS	// 0 //
255	WP(C)/0027052/2020	SARAT KUMAR PARIDA VS STATE OF ORISSA	GURU PRASAD PATTNAIK VS	// 0 //
256	WP(C)/0027053/2020	UPENDRA KUMAR SEN VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
257	WP(C)/0027054/2020	SUNANDA SAMAL VS TAHASILDAR, MAHAKALPADA	PRAFULLA KUMAR KAR VS	// 0 //
258	WP(C)/0027055/2020	GOURI SHANKAR TRIPATHY VS THE ADMINISTRATIVE KHURDA MUNICIPALITY CUM COLLECTOR AND DISTRICT MAGISTRATE KHURDA	SAMIR KUMAR MISHRA VS	// 0 //
259	WP(C)/0027056/2020	SUJIT DEBANATH VS TAHASILDAR, MAHAKALAPADA	PRAFULLA KUMAR KAR VS	// 0 //
260	WP(C)/0027057/2020	PRASANTA KUMAR PATRA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
261	WP(C)/0027058/2020	MURALIDHARA MOHANTY	SUDARSAN BEHERA	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0027059/2020	BICHITRA KUMAR JENA	SISIR KUMAR PUROHIT	//
		VS	VS	0
		SECRETARY MINISTRY OF SHIPPING AND TRANSPORT		//
263	WP(C)/0027060/2020	SANTILATA DEI @ PRADHAN	SUDARSAN BEHERA	//
		VS	VS	0
		THE DIVISIONAL MANAGER, LIC OF INDIA LTD. CTC		//
264	WP(C)/0027061/2020	ADWAITA CHARAN BADU	P.K.NAYAK	//
		VS	VS	0
		UNION OF INDIA		//
265	WP(C)/0027062/2020	INDULATA TRIPATHY	SUDARSAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0027063/2020	RAMESH CHANDRA DASH	SAGAR RANJAN PANIGRAHI	//
		VS	VS	0
		BHUBANESWAR DEVELOPMENT AUTHORITY (BDA)		//
267	WP(C)/0027064/2020	SANJAYA KUMAR MOHANTY	P.K.NAYAK	//
		VS	VS	0
		UNION OF INDIA		//
268	WP(C)/0027065/2020	PRAVAT KUMAR HOTA	BISHNU PRASAD PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0027066/2020	JANAKI JENA	SRINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0027067/2020	NARAHARI BEHERA	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ORISSA		//
271	WP(C)/0027068/2020	RAJALAXMI MALLICK	PRADIP KR.MALLICK	//
		VS	VS	0
		THE DIRECTOR GENERAL, N.C.C., MINISTRY OF DEFENCE, NEW DELHI		//
272	WP(C)/0027069/2020	RASANANDA PRADHAN	CHANDRAKANTA NAYAK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0027070/2020	STATE OF ODISHA HEMANTA KUMAR JENA VS	SAPAN KUMAR PAL VS	// // 0
274	WP(C)/0027071/2020	STATE OF ODISHA LAXMIDHAR ROUT VS	K.K.SWAIN VS	// // 0
275	WP(C)/0027072/2020	STATE OF ODISHA PRADIP NARENDRAJIT SINGH VS	GYANENDRA CHANDRA SWAIN VS	// // 0
276	WP(C)/0027073/2020	COLLECTOR AND DISTRICT MAGISTRATE SAROJ KUMAR PARIDA VS	AKSHAYA KUMAR PANDEY VS	// // 0
277	WP(C)/0027074/2020	STATE OF ODISHA BUTI PATEL @ MALI VS	A.K.SAHOO VS	// // 0
278	WP(C)/0027075/2020	STATE OF ORISSA RAMAKANTA PUHAN VS	J.K.MISHRA (2) VS	// // 0
279	WP(C)/0027076/2020	STATE OF ODISHA GOPABANDHU MALLICK VS	PRAFULLA KUMAR RATH VS	// // 0
280	WP(C)/0027077/2020	SUPERINTENDENT OF POLICE VIGILANCE SAMBALPUR MAHESWAR CHOUDHURY VS	K.K.SWAIN VS	// // 0
281	WP(C)/0027078/2020	STATE OF ODISHA TIKA MAJHI VS	A.K.SAHOO VS	// // 0
282	WP(C)/0027079/2020	STATE OF ORISSA GANESH BEHERA VS	J.K.MISHRA(2) VS	// // 0
283	WP(C)/0027080/2020	STATE OF ODISHA SCHOOL MANAGING COMMITTEE OF CHAKRADHARPUR VS	K.D.SWAIN VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0027081/2020	LAXMIDHAR JENA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
285	WP(C)/0027082/2020	KRUPASINDHU GIRI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
286	WP(C)/0027083/2020	MANIRAM MAJHI VS STATE OF ORISSA	A.K.SAHOO VS	// 0 //
287	WP(C)/0027084/2020	LUCKY TRANSPORT AND TRADING CO. VS STATE OF ODISHA	SOUMYA DEV RAY VS	// 0 //
288	WP(C)/0027085/2020	SCHOOL MANAGING COMMITTEE OF KHALIAPALI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
289	WP(C)/0027086/2020	PITABAS NAIK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
290	WP(C)/0027087/2020	USHARANI NAYAK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
291	WP(C)/0027088/2020	BINAYA KUMAR PANIGRAHI VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
292	WP(C)/0027089/2020	PICHARU RANA VS STATE OF ORISSA	A.K.SAHOO VS	// 0 //
293	WP(C)/0027090/2020	BINAPANI KISAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
294	WP(C)/0027091/2020	SAMEER URMA VS THE STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// 0 //
295	WP(C)/0027092/2020	SUKANTI NAYAK	KAUSHIK SWAIN	//

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0027093/2020	TRINATH KISAN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0027094/2020	PRAHALLAD NAYAK	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0027095/2020	SUSIL KUMAR SETHI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0027096/2020	GOURI NAYAK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0027097/2020	RAMA CHANDRA BHOI	A.K.SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
301	WP(C)/0027098/2020	SCAN STEELS LTD.	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	0
		THE SECRETARY DEPARTMENT OF ENERGY		//
302	WP(C)/0027099/2020	JASHOBANTI SAHU	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0027100/2020	KSHIRODINI NAYAK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0027101/2020	BHUKEI PATEL	A.K.SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
305	WP(C)/0027102/2020	SANGRAM KESHARI MOHAPATRA	KISHORE KUMAR MISHRA	//
		VS	VS	0
		COLLECTOR, PURI		//
306	WP(C)/0027103/2020	SANTOSH KUMAR NAIK	BICHITRA NARAYAN SATAPATHY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0027104/2020	STATE OF ODISHA KHIRODINI PRADHAN VS	KAUSHIK SWAIN VS	// // 0
308	WP(C)/0027105/2020	STATE OF ODISHA BHARATI MOHAPATRA VS	KAUSHIK SWAIN VS	// // 0
309	WP(C)/0027106/2020	STATE OF ODISHA PRADEEP PANIGRAHI VS	SUSHANTA KUMAR MISHRA VS	// // 0
310	WP(C)/0027107/2020	STATE OF ODISHA PRAMOD KUMAR PRADHAN VS	KAUSHIK SWAIN VS	// // 0
311	WP(C)/0027108/2020	STATE OF ODISHA DAMBARUDHAR JANI VS	A.K.SAHOO VS	// // 0
312	WP(C)/0027109/2020	STATE OF ORISSA KAPILESWAR BISWAL VS	KAUSHIK SWAIN VS	// // 0
313	WP(C)/0027110/2020	STATE OF ODISHA MUKUNDA MEHER VS	SUSHANTA KUMAR MISHRA VS	// // 0
314	WP(C)/0027111/2020	STATE OF ODISHA KUMUDINI PANDA VS	SUSHANTA KUMAR MISHRA VS	// // 0
315	WP(C)/0027112/2020	STATE OF ODISHA PANDABA BEHERA VS	KAUSHIK SWAIN VS	// // 0
316	WP(C)/0027113/2020	STATE OF ODISHA JAYASHREE DASH VS	SUSHANTA KUMAR MISHRA VS	// // 0
317	WP(C)/0027114/2020	STATE OF ODISHA BAYA MAJHI VS STATE OF ORISSA	A.K.SAHOO VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0027115/2020	SAROJ KUMAR SWAIN VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
319	WP(C)/0027116/2020	BILASINI SAMANTRAY VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
320	WP(C)/0027117/2020	SASMITA SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
321	WP(C)/0027118/2020	SUKANT KUMAR MANGARAJ VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
322	WP(C)/0027119/2020	JYOTIRMAYEE JAGDEV VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
323	WP(C)/0027120/2020	INDIAN MANAGEMENT AND TECHNICAL SOCIETY VS STATE OF ODISHA	JITENDRA KISHORE MOHANTY VS	// 0 //
324	WP(C)/0027121/2020	PRABINA ROUT VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
325	WP(C)/0027122/2020	ANAM KUMAR NATH VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
326	WP(C)/0027123/2020	UTKAL PARYATAN NIGAM EMPLOYEES ASSOCIATION VS STATE OF ODISHA	CHITRA NAIK VS	// 0 //
327	WP(C)/0027124/2020	SAMITARANI GARNAYAK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
328	WP(C)/0027125/2020	PUSPALATA BEHERA VS STATE OF ODISHA	PRANOY MOHANTY VS	// 0 //
329	WP(C)/0027126/2020	JITENDRA KUMAR PRADHAN	KAUSHIK SWAIN	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODSIHA		//
330	WP(C)/0027127/2020	JHASA KETAN SAHOO	KAUSHIK SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
331	WP(C)/0027128/2020	RABISANKAR PADHY	B.B.SWAIN	//
		VS	VS	()
		COMMISSIONER-CUM-SECRETARY HOUSING AND URBAN DEVELOPMENT DEPT.		//
332	WP(C)/0027129/2020	BIBHUTI BHUSAN PRADHAN	KAUSHIK SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
333	WP(C)/0027130/2020	M/S. RAM KUMAR AGRAWAL ENGINEERS PVT	PRABODHA CH.NAYAK	//
		VS	VS	()
		STATE OF ODISHA		//
334	WP(C)/0027131/2020	LAXMIDHAR SAHOO	SHAKTIDHAR MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
335	WP(C)/0027132/2020	KALPANA KUMARI NAYAK	SHAKTIDHAR MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
336	WP(C)/0027133/2020	TILOTTAMA ACHARYA	SHAKTIDHAR MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
337	WP(C)/0027134/2020	PRASANTA KUMAR PANDA	JAGABANDHU SAHU	//
		VS	VS	()
		STATE OF ODISHA		//
338	WP(C)/0027135/2020	SUSANTA KUMAR SAHOO	A.K.RAY	//
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0012436/2020	AMINA ROUT	N.SAHANI	TANGI (KHURDA) /291 /2020
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0012437/2020	HEMANTA BARABIHA	AJIT KUMAR ROUT	JHARSUGUDA /554 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0012438/2020	STATE OF ODISHA BIREN MALLICK VS	SURENDRA NATH KAR VS	// PURIGHAT /202 /2020 ()
342	ABLAPL/0012439/2020	STATE OF ODISHA DR. NITIN MOHAN VS	SOUBHAGYA KU. DASH VS	// / /0 ()
343	ABLAPL/0012440/2020	STATE OF ODISHA ADIKANDA MALIK VS	SMRUTI RANJAN MOHAPATRA VS	// KENDRAPARA /237 /2020 ()
344	ABLAPL/0012441/2020	STATE OF ODISHA DINESH BISWAS @ DINESH KUMAR BISWAS VS	UMAKANTA BARIK VS	// UMERKOTE /212 /2020 ()
345	ABLAPL/0012442/2020	STATE OF ODISHA DEBI PRASAD SAMANT VS	BHAKTI PRASAD PATTANAIAK VS	// BONTH /22 /2020 ()
346	ABLAPL/0012443/2020	STATE OF ODISHA MUSHRAF KHAN@ MUSTAK VS	SATYA RANJAN MULIA VS	// JAGATPUR /349 /2020 ()
347	ABLAPL/0012444/2020	STATE OF ODISHA SUDARSAN SAHOO @ KAILASH BEHERA VS	SATYA RANJAN MULIA VS	// LALBAG /138 /2014 ()
348	ABLAPL/0012445/2020	STATE OF ODISHA AMARENDRA ROUT VS	BIJAYANANDA DASH VS	// KANDARPUR /103 /2020 ()
349	ABLAPL/0012446/2020	STATE OF ODISHA LAXMIDHAR NAYAK VS	DEEPAK KUMAR DAS VS	// GOP /100 /2020 ()
350	ABLAPL/0012447/2020	STATE OF ODISHA SANJUKTA MANGAL VS	AMITAV TRIPATHY VS	// NAYAGARH /149 /2020 ()
351	ABLAPL/0012448/2020	STATE OF ODISHA PRATIMA NAYAK VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	// KONARK /124 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0012449/2020	SABITA PANDA VS STATE OF ODISHA	SUMIT SHEKHAR PATNAIK VS	MARKAT NAGAR /179 /2020 () //
353	ABLAPL/0012450/2020	DEEPAK KUMAR BEHERA @ DIPAK BEHERA @ ANANTA KUMAR BARAL VS STATE OF ODISHA	ANANTA KUMAR BARAL VS	/ /0 () //
354	ABLAPL/0012451/2020	KAPILA BARADA VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /456 /2020 () //
355	ABLAPL/0012452/2020	ARAKHITA DASH @ BANSIDHAR DASH VS STATE OF ODISHA	KHIROD K. ROUT VS	CHANDABALI /175 /2020 () //
356	ABLAPL/0012453/2020	SAMBIT ROUSTRAY VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	BANDAR MARINE /40 /2020 () //
357	ABLAPL/0012454/2020	BALARAM GIRI VS STATE OF ODISHA	SAURAV TIBREWAL VS	JASHIPUR /134 /2020 () //
358	ABLAPL/0012455/2020	KAILASH CHAND AGRAWAL VS STATE OF ODISHA	C.K. AGRAWAL VS	KOKSARA /237 /2020 () //
359	ABLAPL/0012456/2020	SUSANTA SASAMALL @ SUSANTA KUMAR SANKHAR VS STATE OF ODISHA	SANKHAR KUMAR MOHANTY VS	PURI SADAR /170 /2020 () //
360	ABLAPL/0012457/2020	CHERU NAIK VS STATE OF ODISHA	A.K.SAHOO VS	BARKOTE /277 /2020 () //
361	ABLAPL/0012458/2020	BHARAT SAHU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	GAISILET /192 /2020 () //
362	ABLAPL/0012459/2020	RANJIT KABI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	KUAKHIA /297 /2020 () //
363	ABLAPL/0012460/2020	PRASANA CHHINARA @ PRASANNA KUMAR CHHINARA VS STATE OF ODISHA	CHHINARA BHOI VS	BIDANASI /212 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
364	ABLAPL/0012461/2020	STATE OF ODISHA BANDHU NAIK	A.K.SAHOO	// BARKOTE /277 /2020
		VS	VS	()
365	ABLAPL/0012462/2020	STATE OF ODISHA MADHUSMITA MOHAPATRA	ARIJEET MISHRA	// CAPITAL P.S. /271 /2019
		VS	VS	()
366	ABLAPL/0012463/2020	STATE OF ODISHA BHUBANTA KAND	SUSHANTA KUMAR PRADHAN	// BHAWANIPATNA TOWN /214 /2020
		VS	VS	()
367	ABLAPL/0012464/2020	STATE OF ODISHA PADMA CHARAN PANIGRAHI	BISWAJIT NAYAK	// / /0
		VS	VS	()
368	ABLAPL/0012465/2020	STATE OF ODISHA PINU PRADHAN @ SARAT PRADHAN	P.K.MAHARAJ	// KHANDAPARA /242 /2020
		VS	VS	()
369	ABLAPL/0012466/2020	STATE OF ODISHA AMAR NARAYAN PANIGRAHI	BISWAJIT NAYAK	// / /0
		VS	VS	()
370	ABLAPL/0012467/2020	STATE OF ODISHA TOPHAN PANDA	P.K.MAHARAJ	// KHANDAPARA /253 /2020
		VS	VS	()
371	ABLAPL/0012468/2020	STATE OF ODISHA ARJUNA NAYAK	AMBIAK PRASAD RAY	// MAHANGA /189 /2020
		VS	VS	()
372	ABLAPL/0012469/2020	STATE OF ODISHA MAHESH GUPTA	KOUSIK ANANDA GURU	// / /0
		VS	VS	()
373	ABLAPL/0012470/2020	STATE OF ODISHA ARJUNA BEHERA	P.R.MISHRA	// / /0
		VS	VS	()
374	ABLAPL/0012471/2020	STATE OF ODISHA MANTU PADHAN	PRASANNA KUMAR MISHRA	// RAMPUR (SONEPUR) /88 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0012472/2020	STATE OF ODISHA KAILASHA MOHAPATRA VS	CHITTA RANJAN DASH VS	// SATYABADI /329 /2020 ()
376	ABLAPL/0012473/2020	STATE OF ODISHA HEMANTA KUMAR SAHOO VS	SAPAN KUMAR LENKA VS	// LAXMISAGAR P.S. /159 /2020 ()
377	ABLAPL/0012474/2020	STATE OF ODISHA BHAGABAN DAS VS	RAVI SHANKAR SAMAL VS	// RAMBHA (KHALLIKOTE) /33 /2016 ()
378	ABLAPL/0012475/2020	STATE OF ODISHA SEKH KALU VS	SAPAN KUMAR LENKA VS	// KHARABEL NAGAR P.S. /218 /2020 ()
379	ABLAPL/0012476/2020	STATE OF ODISHA LAMBODAR DAS VS	RAVI SHANKAR SAMAL VS	// RAMBHA (KHALLIKOTE) /33 /2016 ()
380	ABLAPL/0012477/2020	STATE OF ODISHA SIBA PRASAD SINGH VS	ASHOK KUMAR ROUT VS	// PANIKOILI /186 /2020 ()
381	ABLAPL/0012478/2020	STATE OF ODISHA SANATAN JENA VS	TARA PRASAD MOHAPATRA VS	// BETNOTI /219 /2020 ()
382	ABLAPL/0012479/2020	STATE OF ODISHA RAMESH BAINA VS	S.HOTA VS	// PARADEEP /130 /2020 ()
383	ABLAPL/0012480/2020	STATE OF ODISHA KAUSHAL BAHADUR THAPA VS	ANIRUDHA DAS VS	// PLANTSITE /23 /2018 ()
384	ABLAPL/0012481/2020	STATE OF ODISHA MAHARAJ CHATRIA VS	SUSHANTA KUMAR JOSHI VS	// KOMNA PS /157 /2014 ()
385	ABLAPL/0012482/2020	STATE OF ODISHA SRIKANTA PANDA VS STATE OF ODISHA	S.K.NAYAK-2 VS	// BHADRAK TOWN /270 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0012483/2020	GOURANGA GHADAI @ GHADEI @ GAURANGA CHANDRA GHADAI VS STATE OF ODISHA	SACHIN K. GHADAI VS STATE OF ODISHA	BHANDARIPOKHARI /188 /2020 () //
387	ABLAPL/0012484/2020	BHABANI PRASAD TRIPATHY VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS STATE OF ODISHA	BHANJANAGAR /436 /2020 () //
388	ABLAPL/0012485/2020	BIRANCHI MOHARANA @ PRASANT KUMAR MOHARANA VS STATE OF ODISHA	MOHARANA VS STATE OF ODISHA	BRAHMAGIRI /157 /2020 () //
389	ABLAPL/0012486/2020	SUBASH PATRA VS STATE OF ODISHA	MANAS CHAND VS STATE OF ODISHA	BANAPUR P.S. /297 /2020 () //
390	ABLAPL/0012487/2020	SUBHRA NARAYAN DASH VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS STATE OF ODISHA	LALBAG /104 /2019 () //
391	ABLAPL/0012488/2020	BABAJI @ SATYABRATA TRIPATHY VS STATE OF ODISHA	PRAFULLA KU. BISWAL VS STATE OF ODISHA	AUL /179 /2020 () //
392	ABLAPL/0012489/2020	DASIA PRADHAN VS STATE OF ODISHA	BIBUDHENDRA KUMAR RATH VS STATE OF ODISHA	BAIDESWAR /118 /2020 () //
393	ABLAPL/0012490/2020	SUBASH CHANDRA DASH VS STATE OF ODISHA	BIPLAB KUMAR DASH VS STATE OF ODISHA	SALIPUR /284 /2020 () //
394	ABLAPL/0012491/2020	SATRU BEHERA @ SATRUGHANA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS STATE OF ODISHA	CHHENDIPADA /339 /2020 () //
395	ABLAPL/0012492/2020	SOMANATH SAHOO @ KAPA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS STATE OF ODISHA	KUMBHARAPARA /157 /2020 () //
396	ABLAPL/0012493/2020	RASMIKANT SETHI VS STATE OF ODISHA	PRAFULLA KU. BISWAL VS STATE OF ODISHA	RAJKANIKA /224 /2020 () //
397	ABLAPL/0012494/2020	SAKUNTALA SWAIN	SAMVIT MOHANTY	NAUGAON /91 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
398	ABLAPL/0012495/2020	STATE OF ODISHA SATRUGHAN SWAIN	SAMVIT MOHANTY	// NAUGAON /91 /2020
		VS	VS	()
399	ABLAPL/0012496/2020	STATE OF ODISHA DEEPAK @ DIPAK AGRAWAL	C.K.AGRAWAL	// KOKSARA /237 /2020
		VS	VS	()
400	ABLAPL/0012497/2020	STATE OF ODISHA PRAFULLA BALIARSINGH	SAROJ KUMAR PADHI	// PURI SADAR /276 /2020
		VS	VS	()
401	ABLAPL/0012498/2020	STATE OF ODISHA NIRANJAN ADABARI	PRASANTA KUMAR NANDA	// ORKEL /151 /2020
		VS	VS	()
402	ABLAPL/0012499/2020	STATE OF ODISHA RAJESH SWAIN	MANORANJAN MISHRA	// TIRTOL /20 /2020
		VS	VS	()
403	ABLAPL/0012500/2020	STATE OF ODISHA PRADIP DAS	BISWARANJAN MAHARATHA	// UMERKOTE /212 /2020
		VS	VS	()
404	ABLAPL/0012501/2020	STATE OF ODISHA KABITA DAS	RAJIB LOCHAN PATTNAIK	// JALESWAR /295 /2020
		VS	VS	()
405	ABLAPL/0012502/2020	STATE OF ODISHA T.BHAGYALAKSHMI	SATYA SMRUTI MOHANTY	// / /0
		VS	VS	()
406	ABLAPL/0012503/2020	STATE OF ODISHA SIMA @ DIPA AGRAWAL	C.K.AGRAWAL	// KOKSARA /237 /2020
		VS	VS	()
407	ABLAPL/0012504/2020	STATE OF ODISHA SURIA @ SORIA BEHERA	A.K.PANDEY	// RAJNAGAR /231 /2020
		VS	VS	()
408	ABLAPL/0012505/2020	STATE OF ODISHA AJAYA BEHERA	A.K.PANDEY	// RAJNAGAR /231 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0012506/2020	STATE OF ODISHA ALOK RANJAN KHANDAI VS	AKSHAYA KUMAR PANDEY VS	// PATTAMUNDAI /348 /2020 ()
410	ABLAPL/0012507/2020	STATE OF ODISHA LANGU @ NANDU SRIVASTAV VS	ARUN KUMAR BUDHI VS	// UDITNAGAR /152 /2017 ()
411	WPC(OAC)/0003428/2015	STATE OF ODISHA SUBHASHREE DAS VS STATE OF ODISHA	M/S.SAROJ KUMAR PADHY VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :09/10/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	105/2020 MATA/97/2020	DEBASIS MOHAPATRA-MP	R.C.SWAIN
2	106/2020 MATA/97/2020	DEBASIS MOHAPATRA-MP	R.C.SWAIN
3	107/2020 MATA/92/2020	SASMITA PANDA @ SATAPATHY-MP	ASHOK KUMAR DAS
4	110/2020 CMAPL/237/2020	BASANTI BISWAL-MP	ADV
5	144/2020 CONTC/4339/2020	PURNA CHANDRA RAJ-MP	RAMESH SAHOO
6	145/2020 CONTC/4353/2020	BIPIN BIHARI MOHANTY-MP	ADV
7	174/2020 CRLMP/1202/2020	KAPPA KESHAB-MP	PRASANTA KUMAR PANDA
8	392/2020 RSA/54/2019	PURNA CH.RAJ-MP	M/S.RAMESH SAHOO
9	465/2020 CRLREV/402/2020	M.D.JAFAR @ MOHAMMED JAFAR @ BUDU-MP	JYOTIRMAYA SAHOO
10	535/2020 CMP/549/2020	GOLAPI BEHERA-MP	BHABANI SHANKAR DAS
11	536/2020 CMP/550/2020	PURNA CHANDRA SAHOO-MP	AMIT PRASAD BOSE
12	537/2020 CMP/228/2020	MUKUNDA NAYAK-MP	PRASANTA KUMAR MOHANTY
13	538/2020 CMP/228/2020	MUKUNDA NAYAK-MP	PRASANTA KUMAR MOHANTY
14	539/2020 CMP/551/2020	BIJAY KUMAR SAHOO-MP	SUSANTA KUMAR DASH
15	540/2020 CMP/552/2020	DINDAYAL SINDHI @ DINDAYAL NARAYANI @ NARAYAN BEHERA	ANDESH RANJAN BEHERA
16	541/2020 CMP/553/2020	RAM CHANDRA NAYAK-MP	SANJIB MOHANTY
17	649/2020 FAO/673/2020	MANAGING COMMITTEE OF HATIRAM GURU VIDYA MANDIR, BISSANPUR, KHAMRAMPUR	DIBAKHAR KUMAR RATH
18	650/2020 FAO/674/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
19	651/2020 FAO/674/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
20	652/2020 FAO/613/2020	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK	ANANT BEHERA DAS
21	953/2020 CRLMC/1436/2020	KUNU BEHERA-MP	BYOMAKESH TRIPATHY
22	954/2020 CRLMC/1010/2017	PRABHAT KU.PRADHAN-MP	M/S.Y.S.P.BABU
23	955/2020 CRLMC/1437/2020	BHAGABAT PAIKA-MP	B.S.DASPARIDA
24	957/2020 CRLMC/1439/2020	BHANJA GOUDA-MP	KURESH PRASAD DASH
25	958/2020 CRLMC/1442/2020	SANJAY NAYAK-MP	SAILABALA JENA
26	959/2020	SANJAY NAYAK-MP	SAILABALA JENA

27	CRLMC/1442/2020 960/2020	SANJAY NAYAK-MP	SAILABALA JENA
28	CRLMC/1442/2020 961/2020	SANJAY NAYAK-MP	SAILABALA JENA
29	CRLMC/1442/2020 964/2020	TAPAN KUMAR NAYAK-MP	GOURISANKAR PANI
30	BLAPL/6027/2020 965/2020	N.SANTOSH KUMAR CHOUDHURY-MP	JYOTIRMAYA SAHOO
31	BLAPL/402/2020 966/2020	GAGAN BIHARI MISHRA-MP	SUJATA JENA
32	BLAPL/10123/2019 992/2020	AMAR BEHERA-MP	CHANDRA MADHAB SINGH
33	CRLA/522/2020 993/2020	BHABESH NAYAK-MP	M/S.BIJAYALAXMI TRIPATHY MR.D.PANDA
34	CRLA/239/2017 994/2020	BIPIN BIHARI JENA-MP	M/S.MANOJ KUMAR PANDA
35	CRLA/582/2015 995/2020	SUSHANTA KUMAR NAIK-MP	L.BHUYAN
36	CRLA/838/2019 996/2020	BADU HEMBRAM@BADHU HEMBRAM-MP	L.BHUYAN
37	CRLA/60/2019 997/2020	JAGABANDHU SAHOO@BUL-MP	M/S.D.P.DHAL
38	CRLA/324/2014 998/2020	PAWAN KUMAR AGARWALLA-MP	SANJEEV UDGATA
39	CRLA/523/2020 999/2020	PAWAN KUMAR AGARWALLA-MP	SANJEEV UDGATA
40	CRLA/523/2020 1155/2020	JATINDRA@JACHINDRA MOHAPATRA-MP	KARUNAKAR DAS
41	MACA/689/2020 1156/2020	JATINDRA@JACHINDRA MOHAPATRA-MP	KARUNAKAR DAS
42	MACA/689/2020 1157/2020	NIHAR RANJAN SWAIN-MP	KARUNAKAR DAS
43	MACA/688/2020 1158/2020	NIHAR RANJAN SWAIN-MP	KARUNAKAR DAS
44	MACA/688/2020 1159/2020	M/S UNITED INDIA INSURANCE CO.LTD.-MP	SOMNATH ROY
45	MACA/690/2020 1305/2020	STATE OF ODISHA-MP	A.G.A.
46	WA/446/2020 1306/2020	STATE OF ODISHA-MP	A.G.A.
47	WA/237/2020 1307/2020	STATE OF ODISHA-MP	A.G.A.
48	WA/447/2020 11894/2020	RABINDRA KUMAR SAHOO-MP	KISHORE KUMAR MISHRA
49	WP(C)/26942/2020 11895/2020	PURNA CHANDRA PANGI-MP	TRILOCHAN NANDA
50	WP(C)/26943/2020 11896/2020	TARINI PRASAD BOITEI-MP	DURGESH NARAYAN RATH
51	WP(C)/26945/2020 11897/2020	SATYANARAYAN SAHU-MP	DURGESH NARAYAN RATH
52	WP(C)/26946/2020 11898/2020	BIBEKANANDA SAHOO-MP	DURGESH NARAYAN RATH
53	WP(C)/26947/2020 11899/2020	SUDHANSU SEKHAR BARAL-MP	DURGESH NARAYAN RATH
54	WP(C)/26948/2020 11900/2020	MANOJA KUMAR KHUNTIA-MP	DURGESH NARAYAN RATH
55	WP(C)/26949/2020 11901/2020	BIPLAB KUMAR PRATAP-MP	DURGESH NARAYAN RATH
56	WP(C)/26950/2020 11902/2020	SOURAV MALLICK-MP	DURGESH NARAYAN RATH
57	WP(C)/26951/2020 11903/2020	PRASANTA KUMAR SATAPATHY-MP	DURGESH NARAYAN RATH
	WP(C)/26952/2020		

58	11904/2020 WP(C)/26953/2020	SEKHAR KUMAR GHADEI-MP	DURGESH NARAYAN RATH
59	11905/2020 WP(C)/26955/2020	RAKESH KUMAR MOHANTY-MP	DEEPAK KUMAR MOHAPATRA
60	11906/2020 WP(C)/26960/2020	BHAGIRATHI ROUT-MP	SANGRAM JENA
61	11907/2020 WP(C)/26966/2020	PREMANANDA MAHAKUDA-MP	KISHORE KUMAR MISHRA
62	11908/2020 WP(C)/26967/2020	PRASANT KUMAR SAHOO-MP	KISHORE KUMAR MISHRA
63	11909/2020 WP(C)/26970/2020	ASHOK KUMAR PATTANAIAK-MP	DEEPAK KUMAR MOHAPATRA
64	11910/2020 WP(C)/26971/2020	UMESH CH.SARAN-MP	DEEPAK KUMAR MOHAPATRA
65	11911/2020 WP(C)/26972/2020	GAGAN BEHARI SATAPATHY-MP	DEEPAK KUMAR MOHAPATRA
66	11912/2020 WP(C)/6779/2020	SRIKANTA BEHERA-MP	M/S.BRAJA KISHORE PANDA
67	11913/2020 WP(C)/26973/2020	M/S.KJS AHLUWALIA, SOLE PROPRIETORSHIP FIRM-MP	SHISHIR KU.ROUTRAY
68	11914/2020 WP(C)/26977/2020	DHIRENDRA PANDA-MP	NIRMAL RANJAN ROUTRAY
69	11915/2020 WP(C)/26899/2020	M/S. KAMALA AGENCIES-MP	PRAFULLA KUMAR RATH
70	11916/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	PRAKASH K.MISHRA
71	11917/2020 WP(C)/26996/2020	M/S.UTKAL ICE FACTORY-MP	R.C.SWAIN
72	11918/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
73	11919/2020 WP(C)/26998/2020	RANJIT NAYAK-MP	ASUTOSH SAHOO
74	11920/2020 WP(C)/15705/2020	M/S.RADHEKRISHNA INDUSTRY-MP	SIDHARTHA DAS
75	11921/2020 WP(C)/27000/2020	THE MANAGEMENT, M/S.KOUSTUV GROUP OF INSTITUTIONS	DURGESH NARAYAN RATH
76	11922/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	NALINI KANTA DASH
77	11923/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	NALINI KANTA DASH
78	11924/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
79	11925/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
80	11926/2020 WP(C)/18009/2020	SUJIT KUMAR SAHOO-MP	PRAFULLA KUMAR RATH
81	11927/2020 WP(C)/27001/2020	M/S.PATI POWER CONSTRUCTION-MP	SISIR DAS
82	11928/2020 WP(C)/4747/2020	NIBEDITA SWAIN-MP	M/S.D.R.BHOKTA
83	11929/2020 WP(C)/22909/2020	ARMY NO TJ 6765X SUBEDAR(CLERK) SUBHAS CHANDRA PANDA	RIPAN CHANDRA PANDA
84	11930/2020 WP(C)/27008/2020	MANJAN KUMAR SAGARIA-MP	RABINARAYAN NAYAK
85	11931/2020 WP(C)/27010/2020	A.NAGAMANI-MP	SATYABRATA SUTAR
86	11932/2020 WP(C)/27012/2020	NIRANJAN KUMAR NAYAK-MP	BASUDEV PUJARI
87	11933/2020 WP(C)/3768/2019	SUJATA DAS-MP	M/S NIRANJAN LENKA,H.K.MOHANTA,L.SAHU,MISS I
88	11934/2020 WP(C)/27013/2020	KAILASH CHANDRA NAIK-MP	BHAGABAN MOHANTY
89	11935/2020	DR.KAUSHIK PATNAIK-MP	M/S.BISWAJIT NAYAK, SADASIVA PATRA

90	WP(C)/19501/2019 11936/2020	GOLAK SAHOO-MP	KSHIROD K.ROUT
91	WP(C)/27015/2020 11937/2020	M/S. MMTC LTD.-MP	JNANESH MOHANTY
92	WP(C)/27016/2020 11938/2020	SIMANCHALA TRIPATHY-MP	PRAFULLA KUMAR RATH
93	WP(C)/27017/2020 11939/2020	SAUDAMINI MISHRA-MP	AUROVINDA MOHANTY
94	WP(C)/27019/2020 11940/2020	M/S. MMTC LTD.-MP	SANJIT MOHANTY
95	WP(C)/27021/2020 11941/2020	M/S. MMTC LTD.-MP	SANJIT MOHANTY
96	WP(C)/27023/2020 11942/2020	ARJI MAJHI-MP	M/S.GOPAL AGRAWAL, M/S.G.N. MISHRA,P.P.MOHAN
97	WP(C)/22477/2019 11943/2020	M/S. MMTC LTD.-MP	SANJIT MOHANTY
98	WP(C)/27023/2020 11944/2020	M/S. MMTC LTD.-MP	SANJIT MOHANTY
99	WP(C)/27021/2020 11945/2020	M/S. MMTC LTD.-MP	SANJIT MOHANTY
100	WP(C)/27027/2020 11947/2020	M/S. MMTC LTD.-MP	SANJIT MOHANTY
101	WP(C)/27027/2020 11948/2020	MANOJ KUMAR CHOUDHURY-MP	S.C.SAMANTARAY
102	WP(C)/10862/2020 11949/2020	M/S. MMTC LTD.-MP	SANJIT MOHANTY
103	WP(C)/27029/2020 11950/2020	M/S. MMTC LTD.-MP	SANJIT MOHANTY
104	WP(C)/27029/2020 11951/2020	M/S. YATRI BHOJAN PRIVATE LIMITED-MP	BIBHU PRASAD DAS
105	WP(C)/27032/2020 11952/2020	ASHOK MAJHI-MP	S.C.MEKAP
106	WP(C)/26850/2020 11953/2020	MINATI KUMARI MALL-MP	MANOJ KUMAR PATI
107	WP(C)/27050/2020 11954/2020	UPENDRA KUMAR SEN-MP	MANOJ KUMAR PATI
108	WP(C)/27053/2020 11955/2020	SUNANDA SAMAL-MP	PRAFULLA KUMAR KAR
109	WP(C)/27054/2020 11956/2020	SUJIT DEBANATH-MP	PRAFULLA KUMAR KAR
110	WP(C)/27056/2020 11957/2020	BICHITRA KUMAR JENA-MP	SISIR KUMAR PUROHIT
111	WP(C)/27059/2020 11958/2020	RAMESH CHANDRA DASH-MP	SAGAR RANJAN PANIGRAHI
112	WP(C)/27063/2020 11959/2020	SANTILATA DEI @ PRADHAN-MP	SUDARSAN BEHERA
113	WP(C)/27060/2020 11960/2020	JANAKI JENA-MP	SRINATH MISHRA
114	WP(C)/27066/2020 11961/2020	PRAVAT KUMAR HOTA-MP	BISHNU PRASAD PRADHAN
115	WP(C)/27065/2020 11962/2020	PRADIP NARENDRAJIT SINGH-MP	GYANENDRA CHANDRA SWAIN
116	WP(C)/27072/2020 11963/2020	GOPABANDHU MALLICK-MP	PRAFULLA KUMAR RATH
117	WP(C)/27076/2020 11964/2020	GANESH BEHERA-MP	J.K.MISHRA(2)
118	WP(C)/27079/2020 11965/2020	SCHOOL MANAGING COMMITTEE OF CHAKRADHARPUR	PRINCE KUMAR SINGH, CHAKRADHARPUR-MP
119	WP(C)/27080/2020 11966/2020	LUCKY TRANSPORT AND TRADING CO.-MP	SOUMYA DEV RAY
120	WP(C)/27084/2020 11967/2020	SCHOOL MANAGING COMMITTEE OF KHALIAPALI GOVT.	PRINCE KUMAR SINGH, KHALIAPALI-MP
	WP(C)/27085/2020		

121	11968/2020 WP(C)/23988/2019	JAGANNATH BASTIA-MP	M/S.AKHAYA BISWAL
122	11969/2020 WP(C)/27094/2020	PRAHALLAD NAYAK-MP	DIPTI RANJAN BHOKTA
123	11970/2020 WP(C)/27098/2020	SCAN STEELS LTD.-MP	FALGUNI RAJGURU MOHAPATRA
124	11971/2020 WP(C)/27098/2020	SCAN STEELS LTD.-MP	FALGUNI RAJGURU MOHAPATRA
125	11972/2020 WP(C)/27102/2020	SANGRAM KESHARI MOHAPATRA-MP	KISHORE KUMAR MISHRA
126	11973/2020 WP(C)/27120/2020	INDIAN MANAGEMENT AND TECHNICAL SOCIETY-MP	JAJATI KISHORE MOHANTY
127	11974/2020 WP(C)/27128/2020	RABISANKAR PADHY-MP	B.B.SWAIN
128	11975/2020 WP(C)/27134/2020	PRASANTA KUMAR PANDA-MP	JAGABANDHU SAHU
129	653/2020 FAO/85/2006	AJAYA K.MOHAPATRA-MP	
130	916/2020 ABLAPL/5400/2020	BHARAT MOHAPATRA-MP	
131	917/2020 ABLAPL/5270/2020	SANA @ SUSNANT MAJHI @ SUSANT MAJHI-MP	
132	918/2020 ABLAPL/6003/2018	SIMANCHAL MAJHI-MP	
133	919/2020 ABLAPL/7826/2020	BIKASH KUMAR RATH-MP	
134	956/2020 CRLMC/808/2020	SANJEEB KUMAR JENA@BAPI@SANJAY KU JENA-MP	
135	967/2020 BLAPL/9140/2019	LITU@KHAGESWAR@BALARAM SAHOO-MP	
136	1160/2020 MACA/225/2020	DIVISIONAL MANAGER,DO-1,NEW INDIA ASSURANCE COMPANY LTD.-MP	
137	1161/2020 MACA/414/2020	THE MANAGER (T.P. CELL),M/S. THE NEW INDIA ASSURANCE CO. LTD.-MP	
138	11946/2020 WP(C)/20945/2020	DILLIP SAMAL-MP	